

2007

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

O.A. No. 974 OF 2024

IN THE MATTER OF: -

Jitendra Nishad

...Applicant

Versus

State of U.P. & Others

...Respondents

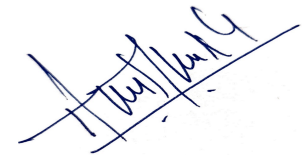
NDOH – 13.05.2026

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	Additional Affidavit on behalf of the Respondent No. 3 Uttar Pradesh Pollution Control Board in pursuance to the order dated 02.04.2026 passed by this Hon'ble Court	1-2
2.	ANNEXURE R/1 A true copy of the inspection of the site of project Proponent (Respondent no. 11) on 05.05.2026.	3-8

Uttar Pradesh Pollution Control Board

Through



AMIT SHUKLA

Advocate for the UPPCB

Office at : D- 54, Sector – 48, Noida – 201303

Email: amit.shukla@lexweb.in

Ph. No. +91 9999933220; 9999333220

Place: New Delhi

Date: 08.05.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 974/2024

WITH

Original Application No. 557/2024

IN THE MATTER OF:

Jitendra Nishad

....Applicant

Versus

State of Uttar Pradesh

....Respondent(s)

WITH

News Item titled "Prayagraj Yamuna mei jalstar ghatne ke saath bana payjal sankat Naini kee taraf aniyantrit Khanan par bhi niyantran kee taiyari" appearing in Amar Ujala dated 13.04.2024

ADDITIONAL AFFIDAVIT ON BEHALF OF THE UTTAR
PRADESH POLLUTION CONTROL BOARD IN
PURSUANCE TO THE ORDER DATED 02.04.2026 PASSED
BY THIS HON'BLE TRIBUNAL

I, Vijay aged about 47 years, S/o Sri P. Ram presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter UPPCB), Prayagraj do hereby solemnly affirm and state as under:

1. That I, deponent in the official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such competent and authorized to swear this affidavit.



2. That the Ld. Tribunal has vide its order dated 02.04.2026 directed as under:

"In view of the above submission, I.A. No. 127/2026 is disposed of accordingly with the observation that the UPPCB may expeditiously carry out inspection of mining lease site of respondent no. 11 for verifying compliance of environmental norms and take appropriate action on the basis thereof."

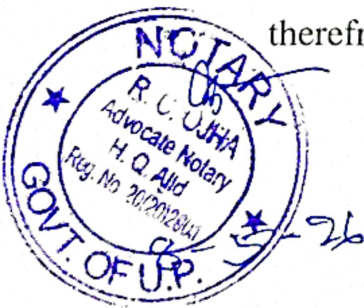
3. That the Respondent carried out the inspection of the Site of Project Proponent (Respondent No. 11) on 05.05.2026. The inspection report dated 06.05.2026 is annexed herewith and marked as **Annexure R/1**.

It is submitted that the Respondent No. 11 has not applied for the Consent to Operate for the site in question.

[Signature]
DEPONENT

VERIFICATION

Verified at Prayagraj on this 08th day of May, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



The contents of the document is/are identified by shri. *[Signature]* Advocate the Content of the Documents has been explained to the Executed which admit this to be Correct. and the Documents is Attested *[Signature]*

Kamesh Chandra Ojha
Advocate Notary
str. Head Quarter Alla

8-5-26

[Signature]
DEPONENT

[Signature]
[Signature]
R. C. Ojha
Advocate Notary
Distt. Head Quarter
Allahabad
8/5/26

Inspection report of M/s Ramratan Construction, (Respondent No. 11) Khand No. 21, Village-Adampur (Madaripur to Sadiyapur), Block-Bhagwatpur, Tehsil-Sadar, District-Prayagraj.

In the matter of Original Application No. 974/2024 with Original Application No. 557/2024 (I.A. No. 127/2026, I.A. No. 718/2025), Jitendra Nishad Versus State of U.P. & Ors. Respondent no. 11 Hon'ble NGT vide order dated 02.04.2026. The relevant portion of order is as below:-

"..... 1. Learned counsel for respondents no. 9 to 11 has submitted that the District Magistrate, Prayagraj has permitted respondents no. 9 and 10 to resume mining and fresh inspection is to be conducted by UPPCB regarding the mining lease of respondent no. 11 and I.A. No. 127/2026 has become infructuous qua respondents no. 9 and 10 and is not presses qua respondent no. 11.

2. In view of the above submission, I.A. No. 127/2026 is disposed of accordingly with the observation that the UPPCB may expeditiously carry out inspection of mining lease site of respondent no. 11 for verifying compliance of environmental norms and take appropriate action on the basis thereof....."


The latest inspection of mining site area of M/s Ramratan Construction, (Respondent No. 11) has been carried out on dated 05/05/2026 jointly by UPPCB, Prayagraj and Mining department, Prayagraj. The joint inspection report is as under.


1. During site inspection of mining area, no mining activity was being carried out.
2. 04 Numbers Pillars were found installed in the mining site area.
3. The weighbridge was found to be installed, about 6.0 km. from the mining lease area. The electric connection of the weighbridge was not functional.
4. During site inspection approx 15 saplings was found.
5. One water tanker found at site office for dust suppression.
6. 01 Numbers solar based PTZ camera was found installed at the mining site area.
7. 01 Numbers toilets found during inspection near site office.
8. First aid arrangements were not found at the mining project site.
9. An India Marka-II Hand Pump was found installed at mining site office for clean water supply.
10. As the mining site was not in operation neither any vehicle nor any record for the same was available at the site. It was informed during operation of mining activities the vehicle uses will be made on contract basis.
11. As the mining site was not in operation labour register was not available at this site during inspection. It was informed that as the mining activity is not operative; presently the labours are not enrolled.
12. The Project Proponent has not applied fresh application for Consent to operate (CTO) from UPPCB.
13. At the time of inspection Hoarding/display board was found near site office.
14. At the time of inspection mining lease area was not submerged in River Yamuna.
15. Regarding construction of temporary link Road from the sand mining site to the main road was made by project proponent.

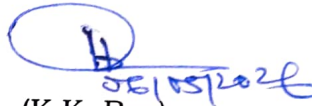
As no mining activity was being carried out by the Project Proponents at site Khand No. 21, Village-Adampur (Madaripur to Sadiyapur), Block-Bhagwatpur, Tehsil-Sadar, District-Prayagraj, however the detailed inspection of mining sites of the project proponent have attempted to cover the status of compliances of the conditions of Environmental Clearance.

 06/05/26

(Rahul kumar)
Junior Engineer
U.P.P.C.B
Prayagraj

 06/05/26
(Vaibhav kumar soni)
Mining Inspetor
Mining Department,
Prayagraj

 06.05.26
(Vijay)
Regional Officer
U.P.P.C.B
Prayagraj

 06/05/26
(K.K. Roy)
Senior Mining Officer
Mining Department,
Prayagraj







Latitude: 25°20'27"N
 Longitude: 81°48'5"E
 Elevation: 91.2±1.64 m
 Accuracy: 5.4 m
 Time: 05-05-2026 17:14
 Note: ramratan khand no 21

Powered by NoteCam



Latitude: 25°20'26"N
 Longitude: 81°48'5"E
 Elevation: 92.43±1.51 m
 Accuracy: 3.79 m
 Time: 05-05-2026 17:12
 Note: ramratan khand no 21

Powered by NoteCam



GPS Map Camera



Jalalpur Bharthi Uparhar, Uttar Pradesh, India 🇮🇳
8rv2+3wc, Bhopatpur Rd, Jalalpur Bharthi Uparhar, Uttar Pradesh 211012, India
Lat 25.340426° Long 81.802817°
Tuesday, 05/05/2026 05:07 PM GMT +05:30